

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3761
ANSWERED ON:08.08.2002
EARLY DISPOSAL OF CASES
MADAN PRASAD JAISWAL

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government propose to issue necessary directions to the Chief Justices of the High Courts to take adequate measures for early disposal of pending cases particularly for providing relief to the victims of road accidents in keeping with the spirit of the Motor Vehicles Act, 1998; and

(b) if so, the details in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

(a) No, Sir.

(b) Does not arise.